

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 201
IB-139/ND/2020

IN THE MATTER OF:

Mr. Mahesh Kumar Mittal

...PETITIONER

Vs.

Goldmax Trade N Biz Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 17.01.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Mr. Harsh Tikoo, Adv.

For the Respondent/ Corporate-debtor :

ORDER

Notice be issued to the corporate-debtor vide all modes including through the process of the Bench returnable on 10th February, 2020. Affidavit of service be filed.

- sd -

**(V.K. Subburaj)
Member (T)**

- sd -

**(Abni Ranjan Kumar Sinha)
Member (J)**